

**NOTIFIED CASES CAUSELIST For Monday The 2<sup>nd</sup> August 2021**  
**COURT NO. 13 (THROUGH VC)**  
**SINGLE BENCH (BENCH ID-24812)**  
**AT 12:00 PM**  
**HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD**

**Orders(with defect)**

1	W.P(C)/3713/2013	LAGAN MAHTO ALIAS NAGEN MAHTO <b>vs</b> ALOMANI DEVI	MANOJ KR CHOUBEY NAVEEN KR GAUNJHU
	OTHERS		

**Orders**

2	W.P(C)/2691/2013	KAMLAKAR PRASAD MISHRA AND ANR <b>vs</b> PREMA SINGH AND ORS	SUMANTRA SINHA SHRESTH GAUTAM SACHAHIDAND TIWARI VISHAL KUMAR TRIVEDI RAHUL DEV SHAILENDRA KUMAR TIWARI
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IA NO, 9525/2018 (For Substitution), 9527/2018 (For Misc.), 9529/2018 (For Misc.)  
CODE OF CIVIL PROCEDURE, 1908

3	W.P(C)/3458/2013	ADHIK LAL PANDIT <b>vs</b> THE CENTRAL COALFIELDS LIMITED THROUGH THE PRESIDENT CUM MANAGING DIRECTOR AND ORS	PAWAN KR PATHAK	YASHVARDHAN RAJ NANDAN SAHAY
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IA NO, 630/2015 (For Misc.)  
CODE OF CIVIL PROCEDURE, 1908

4	W.P(C)/3471/2013	PRAMILA DEVI <b>vs</b> SHANTI VERMA AND ORS	ASHOK KUMAR SINHA BHAIYA V. KUMAR AMRITA KUMARI RASHMI KUMAR	SANTOSH KUMAR SHUKLA RAJIV RANJAN VIJAY KANT DUBEY NAGMANI TIWARI OM PRAKASH TIWARI SHAILENDRA KUMAR TIWARI
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IA NO, 4459/2014 (For SUBSTITUTION), 5836/2013 (For Stay Vacating Petition)  
CODE OF CIVIL PROCEDURE, 1908

5	W.P(C)/3489/2013	MS META COKE CORPORATION THROUGH ONE OF ITS PARTNER ARUN KUMAR AGARWAL <b>vs</b> C C L	MUKESH KR SINHA VIVEK AGRAWAL VIVEK KUMAR	ANOOP KR MEHTA
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IA NO, 4788/2013 (For Misc.)  
CODE OF CIVIL PROCEDURE, 1908

6	W.P(C)/4312/2013	GOBARDHAN MAHATO AND ORS <b>vs</b> THE STATE OF JHARKHAND AND ORS	SACHI NANDAN DAS RAMCHANDER SAHU TEJO MISTRY	MD. SHAMIM AKHTAR PRASHANT KUMAR SINGH AMIT KUMAR
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IA NO, 6752/2013 (For STAY OF PROCEEDINGS)  
LAND ACQUISITION ACT 1894

7	W.P(C)/4317/2013	SATYANARAYAN SINGH <b>vs</b> THE STATE OF JHARKHAND AND ORS.	MOHAN KR DUBEY	ATANU BANERJEE RICHA SANCHITA LAXMI MURMU NAVIN KUMAR G.P. IV
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RIGHT TO INFORMATION ACT

8	W.P(C)/4318/2013	MD SIDDIQUE ALAM <b>vs</b> THE STATE OF JHARKHAND AND ORS.	SUMEET GADODIA ANURAG KASHYAP SHAILENDRA KR SINGH AKSHAY KR MAHATO	JAI PRAKASH,(A A G)
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IA NO, 1311/2014 (For STAY OF PROCEEDINGS)  
CODE OF CIVIL PROCEDURE, 1908

**Admission**

9	W.P(C)/1401/2013	SAKALDEEP NARAYAN CHOUDHARY AND ANR <b>vs</b> LORAN GURIA AND ORS	AMAR KR SINHA MD. ABDUL WAHAB SANDEEP VERMA KUNDAN KR AMBASTHA	RADHA KRISHAN GUPTA NIYATI SAH RAHUL KR GUPTA
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CODE OF CIVIL PROCEDURE, 1908

**NOTIFIED CASES CAUSELIST COURT NO 13-FOR MONDAY THE 2ND AUGUST 2021 HIGH COURT OF JHARKHAND, RANCHI - 2 -**

10	W.P(C)/1441/2013	BHALOTIA AUTO PRODUCTS LIMITED THROUGH ITS DIRECTOR CHANDU LAL AGARWAL <b>vs</b> THE STATE OF JHARKHAND AND ORS	SUMEET GADODIA ANURAG KASHYAP AKSHAY KR MAHATO	RAM CHANDRA PRASAD SAH PRASHANT KUMAR SINGH RANJAN PRASAD SINHA SANJEEV THAKUR VISHAL KUMAR DR.ASHOK KR.SINGH AMIT KUMAR
	MUNICIPALTIES-00			
<b>wt11</b>	W.P(C)/866/2011	A.S.L.ENTERPRISES LIMITED <b>vs</b> STATE OF JHARKHAND AND ORS	SUMEET GADODIA KAUSHAL AGARWAL J.J.SANGA	R.C.P.SAH RANJAN PRASAD SINHA
	QUASHING MATTER			
	IA NO, 1280/2011 (For 0)			
<b>wt12</b>	W.P(S)/1081/2018	MS ACCROPOLY METAL INDUSTRIES PRIVATE LIMITED THROUGH ITS MANAGING DIRECTOR SRI DEEPAK GOYAL <b>vs</b> ADITYAPUR MUNICIPAL CORPORATION THROUGH ITS CHIEF EXECUTIVE OFFICER	RAVI KUMAR SINGH	RAM CHANDRA PRASAD SAH RANJAN PRASAD SINHA
	JHARKHAND MUNICIPAL ACT 2011			
	IA NO, 3610/2019 (For Addition of Party)			
<b>wt13</b>	W.P(C)/1084/2018	MS ACCROPOLY METAL INDUSTRIES PRIVATE LIMITED THROUGH ITS MANAGING DIRECTOR SRI DEEPAK GOYAL <b>vs</b> ADITYAPUR MUNICIPAL CORPORATION THROUGH ITS CHIEF EXECUTIVE OFFICER	RAVI KUMAR SINGH	RAM CHANDRA PRASAD SAH RANJAN PRASAD SINHA
	JHARKHAND MUNICIPAL ACT 2011			
	IA NO, 3608/2019 (For Addition of Party), 3609/2019 (For Addition of Party)			
14	W.P(C)/3419/2013	GYANESHWARI DEVI <b>vs</b> THE STATE OF JHARKHAND THROUGH DISTRICT ELECTION OFFICER CUM DEPUTY COMMISSIONER OF GODDA AND ORS	PRADEEP KR VERMA ARUN KUMAR	LAL C. NATH SHADEO GAUTAM KUMAR SINGH MUKESH KUMAR DUBEY SREENU GARAPATI
	PANCHAYAT			
15	W.P(C)/3436/2013	ANIL MAHRA AND ORS <b>vs</b> COLLECTARIATE	SURAJ KUMAR	SUBODH KUMAR JHA VIKASH KISHORE PRASAD VINEET KUMAR VASHISTHA VIJAY SHANKER JHA ANJANI KUMAR ABHINESH KUMAR RANJAN KUMAR SINGH
	IA NO, 3972/2013 (For Misc.)			
	LAND REVENUE , TENANCY & NAZUL-00			
16	W.P(C)/3925/2013	ABHAY SINGH ALIAS ABHAY KUMAR SINGH <b>vs</b> MOHAN JAISWAL AND ANR	KUNDAN KR AMBASTHA MD. ABDUL WAHAB SANDEEP VERMA	KAUSTAV PANDA NAGMANI TIWARI JITENDRA NATH UPADHYAY MANOJ KR DASH
	IA NO, 2533/2020 (For Information), 5464/2017 (For EARLY HEARING)			
	CODE OF CIVIL PROCEDURE, 1908			
17	W.P(C)/3938/2013	MANIKANT MANDAL <b>vs</b> COLLECTARIATE	RITA KUMARI INDU SHEKHAR GUPTA	VIKASH KISHORE PRASAD ARVIND KUMAR CHOUDHARY
	CODE OF CIVIL PROCEDURE, 1908			
18	W.P(C)/3944/2013	THIMUTHIUS ORAON <b>vs</b> NARENDER ORAON AND ORS	BIJAY KR SINHA	VIKASH KISHORE PRASAD DINESH CHOUDHARY AZEEMUDDIN
	IA NO, 1410/2015 (For Misc.)			
	CODE OF CIVIL PROCEDURE, 1908			

**NOTIFIED CASES CAUSELIST COURT NO 13-FOR MONDAY THE 2ND AUGUST 2021 HIGH COURT OF JHARKHAND, RANCHI - 3 -**

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19	W.P(C)/4387/2013	MAHENDRA SINGH <b>vs</b> SOUTH EASTERN RAILWAY THROUGH ITS GENERAL MANAGER AND ORS	SHANKAR LAL AGARWAL ABHIJEET KR SINGH	RAM NIVAS ROY MAHESH TEWARI
	CANCELLATION MATTER			
<b>wt20</b>	W.P(C)/4308/2006	MAHENDRA SINGH <b>vs</b> SOUTH EASTERN RAILWAY AND ORS	SHANKAR LAL AGRAWAL	S.KUMAR MAHESH TEWARI

IA NO, 2422/2012 (For Misc.)